

**FORM – B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF OM PIZZAS AND EATS INDIA PRIVATE LIMITED**

| Sl. No. | Particulars                                                                        | Details                                                                                                                                                                                                           |
|---------|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | Om Pizzas And Eats India Private Limited                                                                                                                                                                          |
| 2.      | Date of incorporation of corporate debtor                                          | 12/08/2005                                                                                                                                                                                                        |
| 3.      | Authority under which corporate debtor is incorporated / registered                | RoC-Delhi                                                                                                                                                                                                         |
| 4.      | Corporate Identity No./Limited Liability Identification No. of Corporate Debtor    | U15499DL2005PTC139631                                                                                                                                                                                             |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | Registered Office:<br>Shop -G-3, G-Floor, Plot No. - 4, Sector -12, PKT-7 Malhan, Falcon Plaza, Dwarka, New Delhi – 110 078                                                                                       |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 14-02-2020 (Copy of the order for liquidation of Corporate Debtor was received on 30-07-2020)                                                                                                                     |
| 7.      | Liquidation commencement date of corporate debtor                                  | 14-02-2020                                                                                                                                                                                                        |
| 8.      | Name and registration number of the Insolvency Professional acting as Liquidator   | CS Hari Babu Thota<br>Regn. No. IBI/IPA-002/IP-N00084/2017-2018/10225                                                                                                                                             |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | #41/1, 2 <sup>nd</sup> Floor, 11 <sup>th</sup> Cross, 8 <sup>th</sup> Main<br>2 <sup>nd</sup> Block, Jayanagar<br>Bengaluru – 560 011<br><a href="mailto:csharibabuthota@gmail.com">csharibabuthota@gmail.com</a> |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | #41/1, 2 <sup>nd</sup> Floor, 11 <sup>th</sup> Cross, 8 <sup>th</sup> Main,<br>2 <sup>nd</sup> Block, Jayanagar<br>Bengaluru – 560 011<br><a href="mailto:omplibc@gmail.com">omplibc@gmail.com</a>                |
| 11.     | Last date for submission of claims                                                 | 29-08-2020 (30 days from the date of receipt of order for liquidation)                                                                                                                                            |

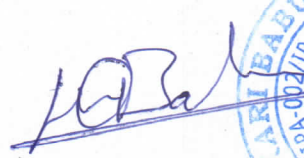
Notice is hereby given that the National Company Law Tribunal, New Delhi Bench, Court-II has ordered the commencement of liquidation of the Om Pizzas And Eats India Private Limited on 14-02-2020.



The stakeholders of **Om Pizzas And Eats India Private Limited** are hereby called upon to submit their claims with proof on or before 29-08-2020, to the liquidator at the address mentioned against Item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

  
  
CS Hari Babu Thota  
Regn. No. IBBI/PA-002/IP-N00084/2017-2018/10225

Date: 31-07-2020  
Place: Bengaluru